

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2576  
ANSWERED ON:05.08.2015  
Digital Addressable System  
Udasi Shri Shivkumar Chanabasappa

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has allotted/proposes to allot licence to Multi System Operators (MSOs) for Digital Addressable System (DAS);
- b) if so, the details thereof along with number of MSO licences given so far, State-wise including Karnataka;
- (c) whether there have been complaints from several States regarding denial of licence; and
- (d) if so, the details thereof and response of the Government thereto?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)

As per information provided by I & B Ministry:

- (a) As per Rule 11(C) of the Cable Television Networks Rules, 1994, any person who desires to work as Multi System Operator (MSO) in Digital Addressable System (DAS) notified areas is required to get registration from Ministry of Information and Broadcasting.
- (b) 321 applicants have been issued MSO registration till 31st July, 2015 by the Ministry of Information and Broadcasting to operate in DAS notified areas. Some of the MSOs have taken registration to operate in multiple States. List of MSOs to who have been issued registrations is available on Ministry's website i.e. [www.mib.gov.in](http://www.mib.gov.in)
- (c)& (d) No such complaints have been received from any state.